

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 511 of 2020**

**IN THE MATTER OF:**

**R. K. Associates & Hoteliers Pvt. Ltd.**  
**Through its Director Shri Sharan Bihari Agrawal** **...Appellant**

**Versus**

**BW Businessworld Media Pvt. Ltd.** **...Respondent**  
**Through its Managing Director**

**Present:**

**For Appellant: Mr. Gagan Gupta, Advocate.**  
**For Respondent: Mr. Sudhanshu S. Pandey and Ms. Petal Chandoik, Advocates.**

**ORDER**  
**(Through Virtual Mode)**

**13.07.2020:** Shri Sudhanshu S. Pandey, Advocate appears for the Respondent. He may file reply affidavit on behalf of the Respondent alongwith his vakalatnama within two weeks. Rejoinder, if any, be filed within one week thereof.

List the appeal 'for admission (after notice)' on **14<sup>th</sup> August, 2020.**

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Dr. Ashok Kumar Mishra]**  
**Member (Technical)**

*am/gc*